NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/106/2018 PETITION NUMBER

: DARK HORSE PROTFOLIO INVESTMENT NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION : 14(1)

SIGNATURE S.No. NAME (IN CAPITAL) **DESIGNATION**

REPRESENTATION BY WHOM

Gr. Sivashankavan

Dopper

(1-3(asks broken)

ORDER

Counsel for petitioner present. He is directed to send notice to the respondent by way of paper publication, Financial Express (Tamil Nadu Edition) and vernacular, Malai Murasu (Coimbatore Edition) and file an affidavit in proof of the same by the next date of hearing. Put up on 05.03.2018.

-39-(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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